

[*Translation*]

Target for Mining of Coal

4138. SHRI K.D. SULTANPURI : Will the Minister of ENERGY be pleased to state :

(a) the targets fixed for mining of coal in the country during 1987-88; and

(b) the quantity of coal in tonnes, supplied to various thermal power plants ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI C.K. JAFFAR SHARIFF) : (a) and (b). The target for production of coal in 1987-88 and the quantity supplied to thermal power plants during the year (upto February, 1988), are indicated below :

(In million tonnes)

Source	Target of coal production in 1987-88	Coal despatches to thermal power plants (upto Feb, 1988)
Coal India Ltd.	158.00	73.68 + (1.81)
Singareni Collieries Company Ltd.	20.00	10.51
Captive Collieries of TISCO/ IISCO and DVC	5.50	0.05
Total	183.50	Raw coal—84.24 million tonnes plus Middlings—1.81 million tonnes
		Total 86.05 tonnes

[*English*]

Enquiry into Various Toileteries by M.R.T.P. Commission

4139. SHRI P.R. KUMARAMANGALAM :

SHRI KAMLA PRASAD SINGH :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the attention of his Ministry has been drawn to the swindling of unwary customers through marketing of various toileteries such as shampoos and various types of soaps by advertising misleading and unsubstantiated claims through Government media and newspapers;

(b) whether any suo moto action has been taken by the Monopolies and Restrictive Trade Practices Commission in the matter; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) to (c). As per the relevant provisions of the MRTP Act, 1969, the MRTP Commission has, during the last three years, taken action in a large number of cases of toileteries where misleading advertisements or imposition of unjustified costs have come to its notice. Under the provisions of the MRTP Act, the MRTP Commission can take such action on the basis of complaints of consumer associations/individual consumers, the applications made by the Director General of Investigation and Registration and also on its own knowledge and information (suo-moto). The time and effort involved in compilation of details of all these cases will not be commensurate with the purpose sought to be achieved.

High Power Tension Line Passing through Paschim Vihar, Delhi

4140. SHRIMATI PRABHAWATI GUPTA : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that a high tension power line is passing through Paschim Vihar, Delhi;

(b) if so, the details thereof and the number of population as may be affected with its hazard; and

(c) what safeguards have been taken or are proposed to assure the population of their safety ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE